

1	2	3	4	5
September — 2010	578	16	43.57	2,27,522
October — 2010	260	5	26.50	74,906
November — 2010	320	7	47.55	1,00,825
December — 2010	414	3	17.80	66,474
January — 2011	414	9	32.14	1,25,718
February — 2011	336	7	43.32	1,48,430
March — 2011	374	3	1.86	17,108
<b>TOTAL:</b>	<b>3935</b>	<b>121</b>	<b>487.30</b>	<b>15,49,970</b>

2. *The detail of the checks conducted by South Central Railway during the year 2011-12 is as under:—*

Period	No. of checks conducted	No. of case overloading detected	Excess weight (in quintal)	Punitive charges realized (in Rs.)
April — 2011	400	17	87.51	3,33,315
May — 2011	408	10	44.01	1,19,111
June — 2011	398	07	56.97	2,16,482
<b>TOTAL:</b>	<b>1206</b>	<b>34</b>	<b>188.49</b>	<b>6,68,908</b>

#### **Encroachments near railway tracks**

729. SHRI T.M. SELVAGANAPATHI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware that encroachments near railway tracks are growing rapidly;

(b) if so, whether such encroachments have not only derailed expansion plans of the Railways but have also posed a safety threat to its rolling stock and infrastructure; and

(c) if so, the manner in which Government proposes to address the problem?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (c) Indian Railways have approximately 10.65 lakh acres of land, out of which about 2424 acres of land, which constitutes 0.23% of total land holding, is under encroachments. Encroachments on railway land near railway tracks cause operational problems besides hampering the developmental works and causing unsafe conditions for encroachers.

Railways are engaged in continuous exercise to protect Railway land/property from further encroachments by providing boundary walls, fencing, tree plantation, etc., at vulnerable locations on a programmed basis. Approximately 1448 acres of railway land has been got vacated during last three years ending 31.3.2011.

#### **Train accidents**

†730. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Kalka-Howrah Mail and Guwahati-Puri Express had met with an accident on 10th July, 2011 and an incident of fire had taken place in Patna-Rajdhani on 12th July, 2011;

(b) if so, the reasons for these accidents;

(c) the number of lives lost and the amount of property destroyed in each of these accidents;

(d) the kind of relief provided to the victim families by Government; and

(e) the steps being taken by Government to stop the accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (c) Yes, Sir. On 10.07.2011 at 12.20 hrs., while the Train No. 12311 Kalka Mail was passing through Malwan station of Allahabad Division of North Central Railway, its locomotive and 15 coaches derailed blocking both up and down lines. In this unfortunate accident, 70 persons lost their lives, 87 suffered grievous injuries and 166 suffered simple injuries. Statutory inquiry into the derailment of Kalka Mail is being conducted by the Chief Commissioner of Railway Safety (CCRS) under the Ministry of Civil Aviation based at Lucknow. CCRS, in his Preliminary Report has concluded that the accident had occurred due to breakage of rail across the weld between left tongue and lead rails and accordingly, he has attributed the cause of the accident to 'Failure of Equipment-Permanent Way'. Loss of railway property has been estimated at Rs. 4.40 crore (approx.).

In the second incident, on 10.07.2011 at about 20.15 hrs., while the train No. 15640 Guwahati-Puri Express was on run between Rangiya and Ghograpar stations

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†Original notice of the question was received in Hindi.